


**National Company Law Tribunal  
Allahabad Bench**

C P No. (IB) 160/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 14.06.2018

NAME OF THE COMPANY: M/s. Raj Duplex Pvt. Ltd. Vs. M/s. Sardhana Papers Pvt. Ltd.

SECTION OF THE COMPANIES ACT/I & B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Babita Jain	PCS	RP.	
<u>2.</u>				

**CP NO. (IB) 160/ALD/2017**

Ms. Babita Jain, PCS representing on behalf of the RP, is present. Learned PCS for RP has been filed report stating that Hon'ble NCLAT order of this Court and further direction has been issued to the for fixing fees etc of IRP. In view of the direction of Hon'ble NCLAT, learned IRP is directed to submit a report on what action is taken in compliance of our order dated 2<sup>nd</sup> May 2018. Report may be submitted within seven days from today.

List the matter on 18<sup>th</sup> July 2018, for hearing.

**Dated: 14.06.2018**

— Sd —

**SAROJ RAJWARE,  
MEMBER (T)**

— Sd —

**V.P. SINGH,  
MEMBER (J)**

Typed by:  
Md. Zaid  
(Stenographer)